

GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2612**  
ANSWERED ON 12.08.2025

**MRAs AND MOUs SIGNED BY ICAI**

2612. SHRI VIVEK K. TANKHA

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the number of Mutual Recognition Agreements (MRAs) or Memoranda of Understanding (MOUs) signed by ICAI with international accounting bodies till date;
- (b) the status of ongoing negotiations or pending proposals for MRAs, particularly with the UAE Chartered Accountants and Auditors Association or related regulatory bodies; and
- (c) whether any deadlines have been set for achieving recognition of Indian CAs in key global markets including UAE, UK, Canada, and Australia?

**ANSWER**

MINISTER OF CORPORATE AFFAIRS AND ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

- (a) The Institute of Chartered Accountants of India (ICAI) has signed 8 Mutual Recognition Agreements (MRAs) with leading international professional accounting bodies and 16 Memoranda of Understanding (MOUs) with international professional bodies.
- (b) & (c) The ICAI, in collaboration with the Government and in coordination with its local chapters and Indian Missions abroad, is actively engaged with the relevant authorities in the UAE, UK, Canada, and Australia to pursue Mutual Recognition Agreements (MRAs). These efforts aim to facilitate the integration and growth of Indian Chartered Accountants in the economic landscapes of these countries. As MRAs are part of an ongoing process influenced by various international factors such as bilateral agreements and diplomatic relations, no specific timelines have been set for their finalization.

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